

- (5) The Unlawful Activities (Prevention) Amendment Bill, 1969.
- (6) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1969.
- (7) The Gold (Control) Amendment Bill, 1969
- (8) The Criminal and Election Laws Amendment Bill, 1969
- (9) The Indian Penal Code (Amendment) Bill, 1969
- (10) The Delhi High Court (Amendment) Bill, 1969
- (11) The Constitution (Twenty-second Amendment) Bill, 1969.

RULES COMMITTEE

FOURTH REPORT

SHRI NATH PAI (Rajapur) : Sir, before laying on the Table the Report of the Rules Committee, I beg to say a few words. When I came into the Lok Sabha this morning, I found that I was like a man who entered the China shop which has been attacked by a pair of bulls. I am new in this seat and I have not yet acclimatized myself to this seat; the seats have been reallocated. So, if I falter in reading, please forgive me.

Sir, I beg to lay on the Table, under sub-rule (1) of rule 331 of the Rules of Procedure and Conduct of Business in Lok Sabha, the Fourth Report of the Rules Committee.

MR. SPEAKER : I very much like your tone and you also look more handsome in that seat !

PETITION RE. UNEMPLOYMENT AND OTHER GRIEVANCES OF YOUTH

SHRI S. M. BANERJEE (Kanpur) : I beg to present a petition signed by Shri C.K.

Chandrappan, General Secretary, All India Youth Federation, and others regarding unemployment and other grievances of youth.

Sir, this has been signed by over a million youth.

MR. SPEAKER : It is laid on the Table.

12.30 hrs.

TAXATION LAWS (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to move :

“That this House do extend the time appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act 1961 the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964, upto the 30th April, 1970.”

MR. SPEAKER : The question is :

“That this House do extend the time appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, the Gift-tax Act, 1958 and the Companies (Profits) Surtax Act, 1964, upto the 30th April, 1970.”

The motion was adopted

12.31 hrs.

KHUDA BAKSH ORIENTAL PUBLIC LIBRARY BILL—Contd.

MR. SPEAKER : The House will now take up further clause-by-clause consideration of the Khuda Baksh Oriental Public Library Bill. Clause 9.